

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 122
(IB)-874(PB)/2020

IN THE MATTER OF:

Mr. Kailash nath Bhandari
Vs
Alcobex Metals Ltd.

... Applicant/Petitioner
... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 22.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manu Aggarwal, Ms. Ruchira Gupta,
Mr. Anurag Sharma, Advs.
For the Respondent : Ms. Kajal, Advocate

ORDER

List on 01.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)